

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00030/2018

IN

ORIGINAL APPLICATION NO.170/00766/2016

DATED THIS THE 12<sup>TH</sup> DAY OF JUNE, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

R. Yaganathan,  
Aged about 42 years,  
S/o K. Ranganathan,  
Working as Passenger  
Goods Guard,  
South Western Railway,  
Bangalore Division,  
Bangalore and Residing  
At No. 42, Dr. K.V.P. Road,  
Bangalore – 560 033.

...Petitioner

(By Advocate Shri M.R. Achar)

Vs.

## 1. A.K. Gupta

## The General Manager,

Representing Union of India,

South Western Railway,

## Hubli Zone

Hubli – 570 020.

## 2. K. Asif Aafeez

## Senior Divisional Personnel

Officer, Bangalore Division,

Bangalore – 560 023

## ...Respondents

(By Shri. N. Amresh, Senior Panel Counsel)

## ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Both counsels submit that the order of the Tribunal has been complied with. Therefore CP is dismissed. Notices are discharged. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the petitioner in CP No. 170/00030/2018**

Annexure A1 Copy of the Central Administrative Tribunal, Bangalore Bench order in O.A. No. 766/2016

Annexure A2 Copy of the representation dated 27.11.2017

Annexure A3 Copy of the representation dated 29.12.2017

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